

Various development schemes included under the 4th Five Year Plan are expected to create an increasing number of employment opportunities for unemployed persons including engineers.

#### Return of Migrants to West Pakistan

\*1395. Shri S. K. Tapuriah: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons from Barmer Sector who had gone to Pakistan at the outbreak of hostilities;

(b) the number who have returned; and

(c) whether any action has been taken against those returning under Section 325 of the Indian Penal Code or did any D.I.R. enquiry reveal charges against the national interests?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) According to the information furnished by the State Government 14,713 persons of Barmer District had gone over voluntarily to Pakistan during Indo-Pak conflict.

(b) 64

(c) Cases under Rule 25-A of D.I.R. have been registered against 34 persons.

#### Sealing of Indian Borders with East Pakistan and Burma

\*1396. Shri Liladhar Kotoki:  
Shri N. R. Laskar:  
Shri Shri Gopal Saboo:

Will the Minister of Home Affairs be pleased to state:

(a) whether any security arrangements have been made to seal off the Indian border with Pakistan and Burma in order to prevent the Nagas and Mizos from escaping to those countries; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Ade-

quate border security arrangements have been made on the border of India with East Pakistan and Burma. However, it is not possible to seal off the entire border on account of several factors such as difficult terrain and the length of the border.

#### Pakistan infiltration in Poonch-Rajouri Sector

1397. Shri Virendra Kumar Shah:  
Shrimati Sharda Mukerjee:  
Shri D. N. Tiwary:  
Shri Hukam Chand Kachwai:  
Shri Ram Singh Ayarwal:  
Shri Raghvir Singh Shastri:  
Shri Y. S. Kushwah:  
Shri Shiv Kumar Shastri:  
Shri Atam Das:  
Shri Parkash Vir Shastri:  
Shri Marandi:  
Shri O. P. Tiwari:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the press report that Pakistan authorities have pushed about 10,000 persons towards the cease-fire line area in Poonch-Rajouri Sector with a view to push them clandestinely across the cease-fire line into Kashmir;

(b) if so, the steps taken by Government to prevent such a large scale infiltrations; and

(c) the number of Pakistani infiltrators who are already in the border areas of Jammu and Kashmir State and the steps taken to deport them?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). Government have seen the report which suggests that the Pakistani authorities have pushed to the cease-fire line persons most of whom had migrated to Pakistan occupied Kashmir in 1965. In this connection attention is invited to the reply given to Unstarred Question No. 4572 in the House on 5th July, 1967. No such large scale movement as has been referred to in the press report has taken place.

The infiltrators who had come in August—September, 1965 had been either killed, captured or driven out and there are no infiltrators at large within the knowledge of the Government. Every possible effort is made to prevent Pakistani infiltrators from coming in.

**Appointment of Governors from Non-Congressmen.**

\*1398. **Shri K. P. Singh: Deo:**  
**Shri D. N. Deb:**  
**Shri M. C. Majhi:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the State Governments have asked the Government of India to appoint Governors from among the non-Congressmen; and

(b) if so, Government's reaction thereto?

**The Minister of Home Affairs (Shri Y. B. Chavan):** (a) No, Sir.

(b) Does not arise.

वर्षा ऋतु में दिल्ली के मकानों को गिरने से बचाने के लिये पूर्वोपाय

\* 1399. श्री यशवन्तसिंह कुशवाह :  
श्री आत्स दास :  
श्री रघुवीर सिंह शास्त्री :  
डा० सूर्य प्रकाश पुरी :  
श्री प्रकाशवीर शास्त्री :  
श्री शिवकुमार शास्त्री :  
श्री रामावतार शर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली नगर निगम ने वर्षा ऋतु आरम्भ होने से पहले दिल्ली में पुराने मकानों के सम्बन्ध में कोई पूर्वोपाय नहीं किये;

(ख) क्या यह भी सच है कि बरसात आरम्भ-होते ही राजधानी में अब तक छः पुराने मकान गिर चुके हैं;

(ग) यदि हाँ, तो क्या सरकार ने सम्बन्धित अधिकारियों के विरुद्ध कोई कार्यवाही करने का आदेश दिया है; और

(घ) इन मकानों के गिरने के परिणाम-स्वरूप कितने व्यक्ति मारे गये और कितने व्यक्ति जख्मी हुए ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (श्री किष्ना चरण शुक्ल) : (क) दिल्ली नगर निगम ने वर्षा आरम्भ होने से पूर्व ही पुराने मकानों के सम्बन्ध में पूर्वोपाय कर लिये हैं।

(ख) छः मकानों के कुछ हिस्से बरसात में गिर गये।

(ग) यह जरूरी नहीं समझा गया चूंकि निगम ने किसी कर्मचारी की लापरवाही नहीं पाई।

(घ) एक तीन वर्ष की लड़की की मृत्यु हुई, 9 लोगों को चोटें आईं।

**"Pak Spy Ring Case"**

\*1400. **Shri Surendra Nath Dwivedy:**  
**Shri Hem Barua:**  
**Shri Mrityunjay Prasad:**  
**Shrimati Sushila Rohatgi:**  
**Shri Onkar Lal Berwa:**  
**Shri Randhir Singh:**  
**Shri P. K. Ghosh:**  
**Dr. Sushila Nayar:**  
**Dr. Ranen Sen:**  
**Shri Indrajit Gupta:**  
**Shri Ram Kishan Gupta:**  
**Shri Ram Charan:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Additional Chief Presidency Magistrate, Calcutta has discharged all accused persons including Mohit Choudhry and Sunil Das in the "Pakistan Spy Ring Case" as the complainant,